

Additional note on LWM in Kerala

In continuation of the hearing of Hon'ble NGT regarding addressing the issues on sewage and sullage sectors in Kerala and subsequently having immediate internal Departmental meeting, the following submissions are made for kind consideration:

The State has already reported that it has set aside Rs 84.628 Cr to meet the gap in treatment of sewage of 42.314 MLD that has been identified by the State. However the State has already ring fenced more funds for liquid waste management projects to an extent of 1000 MLD for sewage, septage and sullage management, the details of which are shared below, and which have been subsumed in the earlier report submitted to the hon'ble NGT on the funds that have been committed by the State in the solid and liquid waste management sectors.

Details of funds already committed by the State and readily available for LWM including septage and sewage:

Funds committed Ringfenced for Sewage and septage projects under AMRUT 1.0 – Rs 659.65 Cr	
Funds committed for Sewage and septage projects under AMRUT 2.0 – Rs 902.16 Cr	
Funds committed for LWM projects by ULBs from their plan funds	- Rs 134.80 Cr
Total (Urban)	- Rs 1696.61 Cr
Funds committed for LWM projects under Swachh Bharat Gramin	- Rs 426.69 Cr
Funds committed for LWM projects by PRIs from their plan funds	- Rs 219.88 Cr
Total (Rural)	- Rs 646.57 Cr*
Total (U+R)	- Rs 2343.18 Cr

In view that an amount of Rs. 2343.18 crores is ringfenced for utilizing for liquid waste management to address issue of sewage and sullage management, we pray for refraining for imposing direction taking commitment of the State by itself ringfencing the amount of Rs. 2343.18 crores.



(Signature)
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